# BANGALORE

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION No. 170/00043/2018

IN

ORIGINAL APPLICATION NO.170/00461/2018

DATED THIS THE 30<sup>TH</sup> DAY OF AUGUST, 2018

## **HON'BLE DR.K.B.SURESH, MEMBER (J)**

# HON'BLE SHRI DINESH SHARMA, MEMBER (A)

B.V. Hariprasad,

Cameraman Gr.II, Aged about 49 years,

Posted at CRD Marketing, All India Radio,

Rajbhavan Road, Bangalore 560 001 &

Residing at No. 33/1, Vodarahalli,

Vidyaranyapura Post,

Bangalore – 560 097 .....Petitioner

(By Advocate Shri N. Obalappa)

Vs.

#### BANGALORE

1. Sri Amit Khare,

Secretary,

Ministry of Information

and Broadcasting,

Room No. 655, 'A' Wing,

Shastry Bhavan,

New Delhi – 110 001.

2. Sri Shashi Shekar Vempathi,

Chief Executive Officer,

Prasar Bharathi Secretariat,

Doordarshan Bhavan, Tower "C",

Mandi House, Copernicus Marg,

New Delhi - 110 001.

3. Smt. Supriya Sahu, IAS,

Director General, Doordarshan,

Doordarshan Bhavan,

Mandi House, Copernicus Marg,

New Delhi - 110 001.

4. Sri Rajkumar Upadhyaya,

Additional Director General south zone

All India Radio & Doordarshan,

Doordarshan Kendra,

J.C. Nagar, Bangalore - 560 006

5. Sri Anilkumar Mangalgi, DDG (E),

Head of Office, CRD Marketing,

All India Radio Complex, Rajbhavan Road,

Bangalore - 560 001

....Respondents

(By Shri V.N. Holla, Senior Panel Counsel)

# ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. MA No. 170/00382/2018 for modification of interim order is dismissed.

- 2. In view of our order passed in the OA and the statement of the learned counsels that salary has been disbursed, we dispose off the Contempt Petition also.
- 3. Therefore the CP is dismissed. Notices are discharged. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

# Annexures referred to by the petitioner in CP No. 170/00043/2018

Annexure C1 Copy of the interim order dated 09.05.2018 in O.A. No. 461/2018

Annexure C2 Copy of the representation of the petitioner dated 18.05.2018

Annexure C3 Copy of the entry gate passes of May and June, 2018

# **Annexures with rejoinder**

Annexure C4 Copy of the office order dated 10/11.07.2018

## Annexures with reply to MA No. 382/2018

Annexure A16 Copy of the office order dated 17.04.2018 Annexure A17 Copy of the office order dated 19.07.2018 Annexure C4 Copy of the office order dated 10/11.07.2018

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